

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 07 OF 2019
&
IA NOS. 25, 26 & 27 OF 2019

Dated: 09th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Uflex Limited **Appellant(s)**
Versus
Uttar Pradesh Electricity Regulatory commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Arun Kumar Sinha
Mr. Sumit Sinha
Ms. Swasthi Verma
Mr. Sinha Shrey

Counsel for the Respondent(s) : Mr. C.K.Rai
Mr. Sachin Dubey for R-1

Mr. Pradeep Misra for R-2 & 3

ORDER

List the matter on **13.05.2019**. Interim order, if any, shall continue till the next date of hearing.

(S.D. Dubey)
Technical Member

pr/pk

(Justice Manjula Chellur)
Chairperson